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Title: Papers laid on the Table of the House by Ministers/members.

HON. SPEAKER: Now, Papers to be laid on the Table.

THE MINISTER OF STATE OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION, MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF OVERSEAS INDIAN AFFAIRS (GEN. (RETD.) VIJAY KUMAR SINGH): On behalf of Shrimati Sushma Swaraj, I beg to lay on the Table:-

- (1) A copy of the Administrative Report (Hindi and English versions) of the Haj Committee of India for the year 2013-2014.
- (2) Statement regarding Review (Hindi and English versions) by the Government of the working of the Haj Committee for the year 2013-2014.

[Placed in Library, See No. LT 1069/16/14]

THE MINISTER OF URBAN DEVELOPMENT, MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI M. VENKAIAH NAIDU): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

- (1) Review by the Government of the working of the National Buildings Construction Corporation Limited, New Delhi, for the year 2013-2014.
- (2) Annual Report of the National Buildings Construction Corporation Limited, New Delhi, for the year 2013-2014, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 1070/16/14]

THE MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI RAVI SHANKAR PRASAD): I beg to lay on the Table:-

(1) A copy each of the following Notifications (Hindi and English versions) issued under Section 37 of the Telecom Regulatory Authority of India Act, 1997:-

- (i) The Telecommunication (Broadcasting and Cable Services) Interconnection (Digital Addressable Cable Television Systems) (Fourth Amendment) Regulations, 2014, published in Notification No. 6-33/2014-B&CS in Gazette of India dated 18th July, 2014.
- (ii) The Telecommunication (Broadcasting and Cable Services) Interconnection (Eighth Amendment) Regulations, 2014, published in Notification No. 6-32/2014-B&CS in Gazette of India dated 18th July, 2014.
- (iii) The Standards of Quality of Service for Wireless Data Services (Amendment) Regulations, 2014, published in Notification No. 305-3/2014-QoS in Gazette of India dated 24th July, 2014.
- (iv) The International Calling Card Services (Access Charges) (Amendment) Regulations, 2014, published in Notification No. 409-21/2013-QoS in Gazette of India dated 20th August, 2014.
- (v) The Standards of Quality of Service of Basic Telephone Service (wireline) and Cellular Mobile Telephone Service (Third Amendment) Regulations, 2014, published in Notification No. 305-01/2014-QoS in Gazette of India dated 21st August, 2014.

[Placed in Library, See No.LT 1071/16/14]

(2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

- (a) (i) Review by the Government of the working of the Bharat Broadband Network Limited, New Delhi, for the year 2013-2014.
- (ii) Annual Report of the Bharat Broadband Network Limited, New Delhi, for the year 2013-2014, alongwith Audited

Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No.LT 1072/16/14]

- (b) (i) Review by the Government of the working of the Mahanagar Telephone Nigam Limited, New Delhi, for the year 2013-2014.
- (ii) Annual Report of the Mahanagar Telephone Nigam Limited, New Delhi, for the year 2013-2014, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No.LT 1073/16/14]

- (c) (i) Review by the Government of the working of the Bharat Sanchar Nigam Limited, New Delhi, for the year 2013-2014.
- (ii) Annual Report of the Bharat Sanchar Nigam Limited, New Delhi, for the year 2013-2014, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No.LT 1074/16/14]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the National Informatics Centre Services Incorporated, New Delhi, for the year 2013-2014, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Informatics Centre Services Incorporated, New Delhi, for the year 2013-2014.

[Placed in Library, See LT No.1075/16/14]

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Advanced Study, Shimla, for the year 2013-2014, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Advanced Study, Shimla, for the year 2013-2014.

[Placed in Library, See LT No.1076/16/14]

- (i) A copy of the Annual Report (Hindi and English versions) of the Rajasthan Council of Elementary Education, Jaipur, for the year 2012-2013, alongwith Audited Accounts.
- (2) (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Rajasthan Council of Elementary Education, Jaipur, for the year 2012-2013.
- (3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

[Placed in Library, See LT No.1077/16/14]

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the State Education Mission Authority of Meghalaya (Sarva Shiksha Abhiyan), Shillong, for the year 2012-2013, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the State Education Mission Authority of Meghalaya (Sarva Shiksha Abhiyan), Shillong, for the year 2012-2013.
- (5) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.

[Placed in Library, See No. LT 1078/16/14]

- (6) (i) A copy of the Annual Report (Hindi and English versions) of the Madhya Pradesh Madhyamik Shiksha Abhiyan Samiti, Bhopal, for the year 2012-2013, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Madhya Pradesh Madhyamik Shiksha Abhiyan Samiti, Bhopal, for the year 2012-2013.
- (7) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (6) above.

[Placed in Library, See No. LT 1079/16/14]

- (8) (i) A copy of the Annual Report (Hindi and English versions) of the Bihar Madhyamik Shiksha Parishad (Rashtriya Madhyamik Shiksha Abhiyan), Patna, for the year 2012-2013, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Bihar Madhyamik Shiksha Parishad (Rashtriya Madhyamik Shiksha Abhiyan), Patna, for the year 2012-2013.
- (9) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (8) above.

[Placed in Library, See No. LT 1080/16/14]

(10) A copy of the Council of Architecture (Amendment) Rules, 2014 (Hindi and English versions) published in Notification No. G.S.R.173 in weekly Gazette of India dated 16th August, 2014 under sub-section (3) of Section 45 of the Architect Act, 1972.

[Placed in Library, See No. LT 1081/16/14]

(11) A copy of the First Statutes of the Indian Institutes of Science Education and Research (Hindi and English versions) published in Notification No. S.O.2078(E) in Gazette of India dated 19th August, 2014 issued under sub-section (1) of Section 26 of the National Institute of Technology, Science Education and Research Act, 2007.

[Placed in Library, See No. LT 1082/16/14]

THE MINISTER OF SCIENCE AND TECHNOLOGY AND MINISTER OF EARTH SCIENCES (DR. HARSH VARDHAN): I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Brain Research Centre, Manesar, for the year 2013-2014, alongwith Audited Accounts.

- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Brain Research Centre, Manesar, for the year 2013-2014.

[Placed in Library, See No. LT 1083/16/14]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Translational Health Science and Technology Institute, Gurgaon, for the year 2013-2014, alongwith Audited Accounts.

- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Translational Health Science and Technology Institute, Gurgaon, for the year 2013-2014.

[Placed in Library, See No. LT 1084/16/14]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Institute for Stem Cell and Regenerative Medicine, Bangalore, for the year 2013-2014, alongwith Audited Accounts.

- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Institute for Stem Cell and Regenerative Medicine, Bangalore, for the year 2013-2014.

[Placed in Library, See No.LT 1085/16/14]

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Consultancy Development Centre, New Delhi, for the year 2013-2014, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Consultancy Development Centre, New Delhi, for the year 2013-2014.

[Placed in Library, See No.LT 1086/16/14]

(5) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

- (a) (i) Review by the Government of the working of the Indian Vaccines Corporation Limited, Gurgaon, for the year 2013-2014.

- (ii) Annual Report of the Indian Vaccines Corporation Limited, Gurgaon, for the year 2013-2014 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No.LT 1087/16/14]

- (b) (i) Statement regarding Review by the Government of the working of the National Research Development Corporation Limited, New Delhi, for the year 2013-2014.

- (ii) Annual Report of the National Research Development Corporation Limited, New Delhi, for the year 2013-2014, alongwith Audited Accounts and comments of the

Comptroller and Auditor General thereon.

[Placed in Library, See LT 1088/16/14]

- (6) (i) A copy of the Annual Report (Hindi and English versions) of the International Advanced Research Centre for Powder Metallurgy and New Materials, Hyderabad, for the year 2013-2014, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the International Advanced Research Centre for Powder Metallurgy and New Materials, Hyderabad, for the year 2013-2014.

[Placed in Library, See No.LT 1089/16/14]

- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Indian National Academy of Engineering, New Delhi, for the year 2013-2014, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian National Academy of Engineering, New Delhi, for the year 2013-2014.

[Placed in Library, See No.LT 1090/16/14]

- (8) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Academy of Sciences, Bangalore, for the year 2013-2014, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Academy of Sciences, Bangalore, for the year 2013-2014.

[Placed in Library, See No.LT 1091/16/14]

- (9) (i) A copy of the Annual Report (Hindi and English versions) of the Wadia Institute of Himalayan Geology, Dehradun, for the year 2013-2014, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Wadia Institute of Himalayan Geology, Dehradun, for the year 2013-2014.

[Placed in Library, See No.LT 1092/16/14]

- (10) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Geomagnetism, Navi Mumbai, for the year 2013-2014, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Geomagnetism, Navi Mumbai, for the year 2013-2014.

[Placed in Library, See No.LT 1093/16/14]

सांख्यिकी और कार्यक्रम कार्यान्वयन मंत्रालय के राज्य मंत्री, विदेश मंत्रालय में राज्य मंत्री तथा पूवासी भारतीय कार्य मंत्रालय में राज्य मंत्री (जनरल (सेवानिवृत्त) विजय कुमार सिंह) :
महोदया, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ-

- (1)(एक) रिजर्व एण्ड इंफार्मेशन सिस्टम फॉर डेवलपिंग कंट्रीज, नई दिल्ली के वर्ष 2013-2014 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।
- (दो) रिजर्व एण्ड इंफार्मेशन सिस्टम फॉर डेवलपिंग कंट्रीज, नई दिल्ली के वर्ष 2013-2014 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी

तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 1094/16/14]

(2)(एक) इंडियन स्टैटिस्टिकल इंस्टिट्यूट, कोलकाता के वर्ष 2013-2014 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(दो) इंडियन स्टैटिस्टिकल इंस्टिट्यूट, कोलकाता के वर्ष 2013-2014 के कार्यक्रम की सरकार द्वारा समीक्षा के बारे में विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 1095/16/14]

THE MINISTER OF STATE OF THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI RAJIV PRATAP RUDY): Madam, I

beg to lay on the Table a copy each of the following Statements (Hindi and English versions) showing Action Taken by the Government on the assurances, promises and undertakings given by the Ministers during various sessions of Eighth, Tenth, Eleventh, Thirteenth, Fourteenth, Fifteenth and Sixteenth Lok Sabhas:-

EIGHTH LOK SABHA

1. Statement No. 35 Ninth Session, 1987

[Placed in Library, See No. LT 1096/16/14]

2. Statement No. 32 Twelfth Session, 1988

[Placed in Library, See No.LT 1097/16/14]

3. Statement No. 40 Thirteenth Session, 1989

[Placed in Library, See No.LT 1098/16/14]

TENTH LOK SABHA

4. Statement No. 47 Fourth Session, 1992

[Placed in Library, See No.LT 1099/16/14]

5. Statement No. 42 Thirteenth Session, 1995

[Placed in Library, See No.LT 1100/16/14]

ELEVENTH LOK SABHA

6. Statement No. 42 Fourth Session, 1997

[Placed in Library, See No. LT 1101/16/14]

7. Statement No. 35 Fifth Session, 1997

[Placed in Library, See No.LT 1102/16/14]

THIRTEENTH LOK SABHA

8. Statement No. 46 Fourth Session, 2000

[Placed in Library, See No.LT 1103/16/14]

9. Statement No. 33 Fifth Session, 2000

[Placed in Library, See No. LT 1104/16/14]

10. Statement No. 33 Twelfth Session, 2003

[Placed in Library, See No. LT 1105/16/14]

11. Statement No. 27 Thirteenth Session, 2003

[Placed in Library, See No.LT 1106/16/14]

12. Statement No. 31 Fourteenth Session, 2003

[Placed in Library, See No.LT 1107/16/14]

FOURTEENTH LOK SABHA

13. Statement No. 31 Fourth Session, 2005

[Placed in Library, See No.LT 1108/16/14]

14. Statement No. 27 Fifth Session, 2005

[Placed in Library, See No.LT 1109/16/14]

15. Statement No. 30 Sixth Session, 2005

[Placed in Library, See No.LT 1110/16/14]

16. Statement No. 30 Seventh Session, 2006

[Placed in Library, See No. LT 1111/16/14]

17. Statement No. 24 Eighth Session, 2006

[Placed in Library, See No.LT 1112/16/14]

18. Statement No. 26 Ninth Session, 2006

[Placed in Library, See No.LT 1113/16/14]

19. Statement No. 22 Eleventh Session, 2007

[Placed in Library, See No.LT 1114/16/14]

20. Statement No. 23 Twelfth Session, 2007

[Placed in Library, See No.LT 1115/16/14]

21. Statement No. 24 Thirteenth Session, 2008

[Placed in Library, See No.LT 1116/16/14]

22. Statement No. 21 Fourteenth Session, 2008

[Placed in Library, See No.LT 1117/16/14]

23. Statement No. 18 Fifteenth Session, 2009

[Placed in Library, See No.LT 1118/16/14]

FIFTEENTH LOK SABHA

24. Statement No. 20 Second Session, 2009

	[Placed in Library, See No.LT 1119/16/14]
25. Statement No. 18 Third Session, 2009	
	[Placed in Library, See No. LT 1120/16/14]
26. Statement No. 18 Fourth Session, 2010	
	[Placed in Library, See No. LT 1121/16/14]
27. Statement No. 15 Fifth Session, 2010	
	[Placed in Library, See No. LT 1122/16/14]
28. Statement No. 14 Sixth Session, 2010	
	[Placed in Library, See No. LT 1123/16/14]
29. Statement No. 12 Seventh Session, 2011	
	[Placed in Library, See No.LT 1124/16/14]
30. Statement No. 12 Eighth Session, 2011	
	[Placed in Library, See No.LT 1125/16/14]
31. Statement No. 11 Ninth Session, 2011	
	[Placed in Library, See No. LT 1126/16/14]
32. Statement No. 10 Tenth Session, 2012	
	[Placed in Library, See No.LT 1127/16/14]
33. Statement No. 8 Eleventh Session, 2012	
	[Placed in Library, See No.LT 1128/16/14]
34. Statement No. 7 Twelfth Session, 2012	
	[Placed in Library, See No. LT 1129/16/14]
35. Statement No. 6 Thirteenth Session, 2013	
	[Placed in Library, See No. LT 1130/16/14]
36. Statement No. 4 Fourteenth Session, 2013	
	[Placed in Library, See No. LT 1131/16/14]
37. Statement No. 2 Fifteenth Session, 2013-2014	
	[Placed in Library, See No. LT 1132/16/14]
<u>SIXTEENTH LOK SABHA</u>	
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38. Statement No. 1 Second Session, 2014	
	[Placed in Library, See No.LT 1133/16/14]

उत्तर पूर्वी क्षेत्र विकास मंत्रालय के राज्य मंत्री, प्रधान मंत्री कार्यालय में राज्य मंत्री, कार्मिक, लोक शिकायत और पेंशन मंत्रालय में राज्य मंत्री, परमाणु ऊर्जा विभाग में राज्य मंत्री तथा अंतरिक्ष विभाग में राज्य मंत्री (डॉ. जितेन्द्र सिंह) : मद्देन्या, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ-

- (1)(एक) भारतीय लोक प्रशासन संस्थान, नई दिल्ली के वर्ष 2013-2014 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।
(दो) भारतीय लोक प्रशासन संस्थान, नई दिल्ली के वर्ष 2013-2014 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 1134/16/14]

(2) अखिल भारतीय सेवा अधिनियम, 1951 की धारा 3 की उपधारा (2) के अंतर्गत निम्नलिखित अधिसूचनाओं की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखेंगे :-

- (एक) भारतीय प्रशासनिक सेवा (संवर्ग संख्या का नियतन) छठा संशोधन विनियम, 2014, जो 13 अक्टूबर, 2014 के भारत के राजपत्र में अधिसूचना संख्या सा.का.नि. 719(अ) में प्रकाशित हुए थे।
(दो) भारतीय प्रशासनिक सेवा (वेतन) छठा संशोधन नियम, 2014, जो 13 अक्टूबर, 2014 के भारत के राजपत्र में अधिसूचना संख्या सा.का.नि. 720(अ) में प्रकाशित हुए थे।

[Placed in Library, See No. LT 1135/16/14]

(3) लोकपाल और लोकायुक्त अधिनियम, 2013 की धारा 61 के अंतर्गत निम्नलिखित अधिसूचनाओं की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) :-

- (एक) सर्व कमिटी (वेयरपरसन और लोकपाल के सदस्यों की नियुक्ति हेतु उनके नामों की तालिका का गठन, सदस्यों की नियुक्ति निबंधन और शर्तें और उनके वयन की शीति) संशोधन नियम, 2014, जो 27 अगस्त, 2014 के भारत के राजपत्र में अधिसूचना संख्या सा.का.नि. 620(अ) में प्रकाशित हुए थे।
(दो) लोक सेवक (सूचना और आस्तियों और देयताओं की वार्षिक विवरणी प्रस्तुत किए जाने तथा विवरणी प्रस्तुत करने में आस्तियों की छूट) संशोधन नियम, 2014, जो 8 सितम्बर, 2014 के भारत के राजपत्र में अधिसूचना संख्या सा.का.नि. 638(अ) में प्रकाशित हुए थे।

[Placed in Library, See No. LT 1136/16/14]

(4) लोकपाल और लोकायुक्त अधिनियम, 2013 की धारा 62 के अंतर्गत अधिसूचना संख्या का.आ. 2256(अ) जो 8 सितम्बर, 2014 के भारत के राजपत्र में प्रकाशित हुई थी तथा जिसके द्वारा 15 फरवरी, 2014 की अधिसूचना संख्या का.आ. 409(अ) में कतिपय संशोधन किए गए हैं, की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 1137/16/14]

- (5)(एक) नॉर्थ ईस्टर्न स्पेस एप्लीकेशन्स सेंटर, शिलांग के वर्ष 2013-2014 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।
(दो) नॉर्थ ईस्टर्न स्पेस एप्लीकेशन्स सेंटर, शिलांग के वर्ष 2013-2014 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No.LT 1138/16/14]

- (6)(एक) नेशनल एटमॉस्फेरिक रिसर्च लेबोरेटरी, गडंकी के वर्ष 2013-2014 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।
(दो) नेशनल एटमॉस्फेरिक रिसर्च लेबोरेटरी, गडंकी के वर्ष 2013-2014 के

कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 1139/16/14]

(7)(एक) इंडियन इंस्टिट्यूट ऑफ स्पेस साइंस एण्ड टेक्नोलॉजी, तिरुवनंतपुरम के वर्ष 2013-2014 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(दो) इंडियन इंस्टिट्यूट ऑफ स्पेस साइंस एण्ड टेक्नोलॉजी, तिरुवनंतपुरम के वर्ष 2013-2014 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 1140/16/14]

(8) भारत के संविधान के अनुच्छेद 309 के अंतर्गत निम्नलिखित अधिसूचनाओं की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) :-

(एक) केन्द्रीय सिविल सेवा (आवरण) दूसरा संशोधन नियम, 2014, जो 19 नवम्बर, 2014 के भारत के राजपत्र में अधिसूचना संख्या सा.का.नि. 822(अ) में प्रकाशित हुए थे।

(दो) केन्द्रीय सिविल सेवा (श्रेणीकरण, नियंत्रण और अपील) (दूसरा संशोधन) नियम, 2014, जो 31 अक्टूबर, 2014 के भारत के राजपत्र में अधिसूचना संख्या सा.का.नि. 769(अ) में प्रकाशित हुए थे।

[Placed in Library, See No. LT 1141/16/14]

(9) प्रशासनिक अधिकरण अधिनियम, 1985 की धारा 37 की उपधारा (1) के अंतर्गत निम्नलिखित अधिसूचनाओं की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) :-

(एक) केन्द्रीय प्रशासनिक अधिकरण (प्रक्रिया) संशोधन नियम, 2014, जो 27 अक्टूबर, 2014 के भारत के राजपत्र में अधिसूचना संख्या सा.का.नि. 747(अ) में प्रकाशित हुए थे।

(दो) आंध्र प्रदेश प्रशासनिक अधिकरण (प्रक्रिया) संशोधन नियम, 2014, जो 27 अक्टूबर, 2014 के भारत के राजपत्र में अधिसूचना संख्या सा.का.नि. 748(अ) में प्रकाशित हुए थे।

(तीन) कर्नाटक प्रशासनिक अधिकरण (प्रक्रिया) संशोधन नियम, 2014, जो 27 अक्टूबर, 2014 के भारत के राजपत्र में अधिसूचना संख्या सा.का.नि. 749(अ) में प्रकाशित हुए थे।

(चार) महाराष्ट्र प्रशासनिक अधिकरण (प्रक्रिया) संशोधन नियम, 2014, जो 27 अक्टूबर, 2014 के भारत के राजपत्र में अधिसूचना संख्या सा.का.नि. 750(अ) में प्रकाशित हुए थे।

(पाँच) ओडिशा प्रशासनिक अधिकरण (प्रक्रिया) संशोधन नियम, 2014, जो 27 अक्टूबर, 2014 के भारत के राजपत्र में अधिसूचना संख्या सा.का.नि. 751(अ) में प्रकाशित हुए थे।

(छह) पश्चिम बंगाल प्रशासनिक अधिकरण (प्रक्रिया) संशोधन नियम, 2014, जो 27 अक्टूबर, 2014 के भारत के राजपत्र में अधिसूचना संख्या सा.का.नि. 752(अ) में प्रकाशित हुए थे।

(सात) केरल प्रशासनिक अधिकरण (प्रक्रिया) संशोधन नियम, 2014, जो 27 अक्टूबर, 2014 के भारत के राजपत्र में अधिसूचना संख्या सा.का.नि. 753(अ) में प्रकाशित हुए थे।

[Placed in Library, See No.LT 1142/16/14]

THE MINISTER OF MINORITY AFFAIRS (DR. NAJMA A. HEPTULLA): On behalf of Shri Mukhtar Abbas Naqvi, I beg to lay on the Table a copy of the Memorandum of Understanding (Hindi and English versions) between the National Minorities Development and Finance Corporation and the Ministry of Minority Affairs for the year 2014-2015.

[Placed in Library, See No. LT 1143/16/14]

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI UPENDRA KUSHWAHA): I beg to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Sarva Shiksha Abhiyan (SSA Rajya Mission Authority) Arunachal Pradesh, Itanagar, for the year 2012-2013, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Sarva Shiksha Abhiyan (SSA Rajya Mission Authority) Arunachal Pradesh, Itanagar, for the year 2012-2013.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No.LT 1144/16/14]

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Jharkhand Education Project Council, Ranchi, for the year 2012-2013, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Jharkhand Education Project Council, Ranchi, for the year 2012-2013.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library, See No. LT 1145/16/14]

(5) (i) A copy of the Annual Report (Hindi and English versions) of the Uttar Pradesh Madhyamik Shiksha Abhiyan, Lucknow, for the year 2012-2013, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Uttar Pradesh Madhyamik Shiksha Abhiyan, Lucknow, for the year 2012-2013.

(6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

[Placed in Library, See No.LT 1146/16/14]

(7) (i) A copy of the Annual Report (Hindi and English versions) of the Haryana School Shiksha Pariyojna Parishad (Sarva Shiksha Abhiyan), Panchkula, for the year 2011-2012, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Haryana School Shiksha Pariyojna Parishad (Sarva Shiksha Abhiyan), Panchkula, for the year 2011-2012.

(8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

[Placed in Library, See No. LT 1147/16/14]

(9) (i) A copy of the Annual Report (Hindi and English versions) of the Haryana School Shiksha Pariyojna Parishad (Sarva Shiksha Abhiyan), Panchkula, for the year 2012-2013, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Haryana School Shiksha Pariyojna Parishad (Sarva Shiksha Abhiyan), Panchkula, for the year 2012-2013.

(10) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above.

[Placed in Library, See No. LT 1148/16/14]

(11) (i) A copy of the Annual Report (Hindi and English versions) of the Sarva Shiksha Abhiyan Kerala, Trivandrum, for the year 2013-2014, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Sarva Shiksha Abhiyan Kerala, Trivandrum, for the year 2013-2014.

[Placed in Library, See No. LT 1149/16/14]

मानव संसाधन विकास मंत्रालय में राज्य मंत्री (डॉ. रामशंकर कठेरिया): महोदया, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :-

(1) भारतीय प्रौद्योगिकी संस्थान मंडी, मंडी के वरिष्ठ 2013-2014 के वार्षिक लेखाओं की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा उन पर लेखापरीक्षा प्रतिवेदन।

[Placed in Library, See No. LT 1150/16/14]

(2) (एक) राष्ट्रीय शैक्षिक योजना एवं प्रशासन विश्वविद्यालय, नई दिल्ली के वरिष्ठ 2013-2014 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(दो) राष्ट्रीय शैक्षिक योजना एवं प्रशासन विश्वविद्यालय, नई दिल्ली के वरिष्ठ 2013-2014 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 1151/16/14]

(3) (एक) राष्ट्रीय प्रौद्योगिकी संस्थान सिलचर, सिलचर के वरिष्ठ 2013-2014 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(दो) राष्ट्रीय प्रौद्योगिकी संस्थान सिलचर, सिलचर के वरिष्ठ 2013-2014 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 1152/16/14]

(4) इंदिरा गांधी राष्ट्रीय मुक्त विश्वविद्यालय अधिनियम, 1985 की धारा 25 की उपधारा (2) के अंतर्गत जारी अधिसूचना संख्या आईजी/एडमिन(0(जी)/एसटी06ए/2013/3313 जो 15 अगस्त, 2014 के भारत के साप्ताहिक राजपत्र में प्रकाशित हुई थी तथा जिसके द्वारा सचिव, मानव संसाधन विकास मंत्रालय और सचिव, सूचना और प्रसारण मंत्रालय की प्रबंध बोर्ड में नामनिर्देशन से संबंधित उक्त अधिनियम के परिचय 6क के खंड (1) (v) में कतिपय संशोधन किए गए हैं, की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 1153/16/14]

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION (SHRI BABUL SUPRIYO): I beg to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Delhi Development Authority, New Delhi, for the year 2013-2014.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Delhi Development Authority, New Delhi, for the year 2013-2014.

[Placed in Library, See No. LT 1154/16/14]

(2) A copy of the Notification No. S.O.2924(E) (Hindi and English versions) published in Gazette of India dated 17th November, 2014 assigning additional charge of the post of Claims Commissioner to Shri Satish Chandra, General Manager (Legal), Delhi Metro Rail Corporation Limited with effect from the date of his taking over the additional charge of the post upto 30th June, 2015, for the purpose of adjudicating upon claims for

compensation in respect of accidents involving the death of, or bodily injury to person, or damage to any property arising out of the working of the Delhi Metro issued under Section 48 of the Metro Railways (Operation and Maintenance) Act, 2002.

[Placed in Library, See No.LT 1155/16/14]

(3) A copy each of the following Notifications (Hindi and English versions) under Section 102 of the Metro Railways (Operation and Maintenance) Act, 2002:-

(i) The Chennai Metro Railway (Carriage and Ticket) Rules, 2014 published in Notification No. G.S.R. 758(E) in Gazette of India dated 29th October, 2014.

(ii) The Chennai Metro Railway (Notices of Accidents and Inquiries thereto) Rules, 2014 published in Notification No. G.S.R. 759(E) in Gazette of India dated 29th October, 2014.

(iii) The Chennai Metro Railway (Procedure of Claims) Rules, 2014 published in Notification No. G.S.R. 760(E) in Gazette of India dated 29th October, 2014.

(iv) The Chennai Metro Railway (Procedure for Investigation of Misbehavior or Incapacity of the Claims Commissioner) Rules, 2014 published in Notification No. G.S.R. 761(E) in Gazette of India dated 29th October, 2014.

[Placed in Library, See No.LT 1156/16/14]

(4) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

(a) (i) Review by the Government of the working of the Delhi Metro Rail Corporation Limited, New Delhi, for the year 2013-2014.

(ii) Annual Report of the Delhi Metro Rail Corporation Limited, New Delhi, for the year 2013-2014, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 1157/16/14]

(b) (i) Review by the Government of the working of the Bangalore Metro Rail Corporation Limited, Bengaluru, for the year 2013-2014.

(ii) Annual Report of the Bangalore Metro Rail Corporation Limited, Bengaluru, for the year 2013-2014, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No.LT 1158/16/14]